

made in the Sixth Plan for youth hostels, for working women's hostels and for people's hostels.

18.00 hrs.

Now, exactly what the allocation is going to be, I am unable to give that now. But, actually, provision has been made and probably, we will, discuss it when the plan document comes. Two point will be borne in mind and proper allocations will be there.

MR. DEPUTY-SPEAKER : The question is :

"That the Bill, as amended, be passed".

*The motion was adopted.*

18.01 hrs.

STATUTORY RESOLUTION RE DISAPPROVAL OF MONOPOLIES AND RESTRICTIVE TRADE PRACTICES (AMENDMENT) ORDINANCE, 1980

MR. DEPUTY-SPEAKER : Now, Statutory Resolution, Shri Chitta Basu.

SHRI RAMAVATAR SHASTRI (Patna) : Now it is 6 O'clock.

MR. DEPUTY-SPEAKER : Let him move the Statutory Resolution.

SHRI CHITTA BASU (Barasat) : I beg to move :

"This House disapproves of the Monopolies and Restrictive Trade

Practices (Amendment) Ordinance, 1980 (Ordinance No. 14 of 1980) promulgated by the President on the 13th October, 1980".

MR. DEPUTY-SPEAKER : Now, we can extend the time.

SEVERAL HON. MEMBERS : No, no.

MR. DEPUTY-SPEAKER : Two hours were allotted actually for the previous Bill. We have taken three hours for that. Why not for this Bill also ?

SHRI G.M. BANATWALLA (Ponani) : You were anxious that he should move his Resolution. He has done it. Now let him complete his speech.

SHRI CHITTA BASU : The time is over.

MR. DEPUTY-SPEAKER : Is it the pleasure of the House to adjourn now ?

SEVERAL HON. MEMBERS : Yes, Sir.

MR. DEPUTY-SPEAKER : Now, the House stands adjourned to reassemble at 11 A.M. tomorrow.

*The Lok Sabha adjourned till Eleven of the Clock on Friday, November 28, 1980/Agrahayana 7, 1902 (Saka)*